

HIGH COURT OF SIKKIM
GANGTOK

No. 399/HCS

Dated: 29.10.2025

O-F-F-I-C-E O-R-D-E-R

The High Court of Sikkim is hereby pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service *w.e.f.* 03.11.2025:-

Sl. No.	NAME OF THE JUDICIAL OFFICER AND PRESENT POSTING	TRANSFERRED AS
1.	Mr. Sonam Palden Bhutia, Registrar(Judicial Service), High Court of Sikkim	Registrar, High Court of Sikkim
2.	Mrs. Sonam Denka Wangdi, Registrar, High Court of Sikkim	Registrar(Judicial Service), High Court of Sikkim

In addition to the above, Mr. Benoy Sharma, presently posted as Director, Sikkim Judicial Academy, shall hold additional charge as Registrar, Sikkim National Law University, which is being held by Mrs. Sonam Denka Wangdi, till now.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. V(58) Confdl/HCS/ 9957-10005

Dated: 29.10.2025

Copy to:-

1. All concerned above;
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
4. Joint Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
7. Advocate General, Government of Sikkim, Gangtok;
8. Chief Secretary, Government of Sikkim, Gangtok;
9. Vice Chancellor, Sikkim National Law University;
10. Secretary, Home Department, Government of Sikkim, Gangtok;
11. All District & Sessions Judges, Sikkim;

12. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
13. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
14. Deputy Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
15. All Chief Judicial Magistrates-cum-Civil Judges (SD), Sikkim;
16. All Civil Judge-cum-Judicial Magistrates, Sikkim;
17. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
18. President, High Court Bar Association, Gangtok;
19. President, Namchi Bar Association, Namchi;
20. President, Bar Association of Gyalshing & Soreng;
21. Deputy Solicitor General of India, Gangtok;
22. Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette;
23. All Section In-charge, High Court of Sikkim, Gangtok;
24. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
25. Notice Board
26. Guard file and
27. File



JOINT REGISTRAR